

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 5**

**CP(IB) No. 37/Chd/Hry/2021**

**Under Section 9, IBC 2016**

**In the matter of:-**

Crystal Organics

...Petitioner/ Operational Creditor

Vs.

Suresh Pipes Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence  
adjourned to 26.10.2023.

-sd-  
Court Officer

September 04, 2023  
SM